

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S. No.	Name & EC	From	To
1	Sh. Suresh Chand EC:23069358	SJA/Reader in the Court of Ms. Colette Rashmi Kujur, ADJ-10, Central, THC, Delhi	Reader in the Court of Sh. Neeraj Gaur, ASJ-05, North-West, Rohini Courts, Delhi
2	Sh. Trilochan Kr. Dhyani EC:79294242	JA/Reader in the Court of Sh. Neeraj Gaur, ASJ-05, North-West, Rohini Courts, Delhi	Reader in the Court of Ms. Colette Rashmi Kujur, ADJ-10, Central, THC, Delhi
3	Ms. Madhu Thakur EC:10225874	JJA/Asst. Ahlmad in the Court of Sh. Chatinder Singh, MM-07, Central, THC, Delhi	Asst. Ahlmad in the Court of Sh. Raghubir Singh, Spl. Judge (PC Act) (CBI)-07, RACC, Delhi
4	Sh. Devendra Kumar Meena EC:97571544	JJA/Asst. Ahlmad in the court of Sh. Raghubir Singh, Spl. Judge (PC Act) (CBI)-07, RACC, Delhi	Asst. Ahlmad in the Court of Sh. Chatinder Singh, MM-07, Central, THC, Delhi
5	Sh. Puneet Kr. EC:51717115	JJA in Mediation Centre, East, KKD, Delhi	Asst. Ahlmad in the Court of Sh. Brijesh Kr. Garg, District Judge (Commercial Court-01), Shahdara, KKD, Delhi
6	Sh. Rahul EC:39484571	Ahlmad in the Court of Ms. Aditi Garg, ASJ-06, West, THC, Delhi	JJA/Ahlmad in the Court of Sh. Parveen Singh, ADJ-11, Central, THC, Delhi
7	Sh. Chandra Prakash EC:81747261	JJA/Ahlmad in the Court of Sh. Parveen Singh, ADJ-11, Central, THC, Delhi	Ahlmad in the Court of Ms. Aditi Garg, ASJ-06, West, THC, Delhi
8	Ms. Nazneen EC:57522204	JA/Asst. Ahlmad in the Court of Ms. Colette Rashmi Kujur, Central, THC, Delhi	Asst. Ahlmad in the Court of Ms. Nidhi Singh, MM-02 (Mahila Court), South East, Saket Courts, New Delhi
9	Sh. Rahul Kumar EC:65518523	Asst. Ahlmad in the Court of Ms. Nidhi Singh, MM-02 (Mahila Court), South East, Saket Courts, New Delhi	JJA/Asst. Ahlmad in the Court of Ms. Colette Rashmi Kujur, Central, THC, Delhi
10	Sh. Daulat Ram EC: 14009	Ahlmad in the Court of Sh. Harun Pratap, PO-MACT, North-East, KKD, Delhi	JA in Copying Agency, RACC, Delhi
11	Sh. Pramod Kr. EC:72559333	JA in Copying Agency, RACC, Delhi	Ahlmad in the Court of Sh. Harun Pratap, PO-MACT, North-East, KKD, Delhi
12	Sh. Roshan Lal EC: 13259	JA in General Branch, Central, THC, Delhi	JA in BMC Cell, Central, THC, Delhi
13	Sh. Ravinder Kr. EC:96022621	JJA in General Branch, Central, THC, Delhi	JJA in BMC Cell, Central, THC, Delhi

Note: 1. Sh. Naveen Jindal, SJA/Branch In-charge, General Branch, Central, THC, Delhi apart from his regular duties is directed to function as Branch Incharge of BMC Cell, Central, THC, Delhi also, with immediate effect.
2. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

Girish Kathpalia
06:30pm
28.10.22

(Girish Kathpalia)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 8/148-21218
P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 28 OCT 2022

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judges of the concerned Districts in Delhi/N.D.
2. Ld. Officers/Officer-in-charges concerned.
3. Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
4. DDOs, Accounts Branches concerned for further necessary action, as per rules.
5. Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. Officials concerned for compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi